

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **30.09.2024** (MONDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 315/2024 For Exemption IA No. 837/2024 For Stay IA No. 836/2024	Tummala Sri Ganesh Vs State Bank of India & Anr.  <b>WITH</b>	Mr. CV Shailandran Mr. Ujjwal Jain	
2.	Comp App (AT) (CH) (Ins) No. 316/2024 For Stay IA No. 839/2024 For Exemption IA No. 840/2024	Tummala Yugandhar Vs State Bank of India & Anr.  <b>WITH</b>	Mr. CV Shailandran Mr. Ujjwal Jain	
3.	Comp App (AT) (CH) (Ins) No. 319/2024 For Exemption IA No. 846/2024 For Stay IA No. 847/2024	Tummala Pavani Vs State Bank of India & Anr.  <b>WITH</b>	Mr. CV Shailandran Mr. Ujjwal Jain	
4.	Comp App (AT) (CH) (Ins) No. 320/2024 For Exemption IA No. 849/2024 For Stay IA No. 848/2024	Tummala Devender Vs State Bank of India & Anr.  <b>WITH</b>	Mr. CV Shailandran Mr. Ujjwal Jain	
5.	Comp App (AT) (CH) (Ins) No. 321/2024 For Exemption IA No. 850/2024 For Stay IA No. 851/2024	Tummala Padmavathi Vs State Bank of India & Anr.	Mr. CV Shailandran Mr. Ujjwal Jain	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) No. 68/2024 For Stay IA No. 990/2024	V. Krishnaveni & 2 Ors. Vs Sri Varadaraja Textiles Pvt. Ltd. & 10 Ors.	Mr. Sandeep Kumar Ambalavanan	
7.	Comp App (AT) (CH) No. 66/2024 For Stay IA No. 985/2024	The Insurance Regulatory & Development Authority of India Vs Shriram Gi Holdings Pvt. Ltd.  <b>WITH</b>	Ms. G Vairava Subramanian	
8.	Comp App (AT) (CH) No. 67/2024 For Stay IA No. 986/2024	The Insurance Regulatory & Development Authority of India Vs Shriram Li Holdings Pvt. Ltd.	Ms. G Vairava Subramanian	
9.	Comp App (AT) (CH) (Ins) No. 358/2024 For Stay IA No. 981/2024 To dispense with IA No. 982/2024	Sardarmal Kothari Vs SPP Insolvency Professional LLP, Liquidator of Kamachi Industries Limited & 2 Ors.  <b>WITH</b>	Ms. R Moneshaa	Mr. Abhishek Swaroop For Caveator
10.	Comp App (AT) (CH) (Ins) No. 359/2024 For Stay IA No. 983/2024	Sardarmal Kothari Vs SPP Insolvency Professional LLP, Liquidator of Kamachi Industries Limited & 2 Ors.	Ms. R Moneshaa	Mr. Abhishek Swaroop For Caveator
11.	Comp App (AT) (CH) (Ins) No. 360/2024	State Bank of India Through RP, Chillale Rajesh Vs Dr. Jitendra Das Maganti & Anr.  <b>WITH</b>	Mr. Pranava Charan	
12.	Comp App (AT) (CH) (Ins) No. 361/2024	State Bank of India Through RP, Chillale Rajesh Vs Dr. Renuka Rani Maganti & Anr.	Mr. Pranava Charan	

13.	Comp App (AT) (CH) (Ins) No. 362/2024 Delay in refiling IA No. 984/2024	Ch Veerraju & B Venkateswara Rao rep by Mr. B Venkateshwar Rao Vs Gayatri Projects Limited & Anr.	Mr. VVSN Raju	
14.	Comp App (AT) (CH) (Ins) No. 363/2024 To dispense with IA No. 988/2024 For Stay IA No. 989/2024	Tamilnad Mercantile Bank Ltd (TMB) Vs Mr. Radhakrishnan Dharmarajan RP, Coastal Energen Pvt. Ltd. & Anr.	Mr. AG Sathyanarayana	
15.	Comp App (AT) (CH) No. 65/2024 For Directions IA No. 973/2024	Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt. Ltd. & 11 Ors.	Mr. Y Suryanarayana	Mr. Yogesh Jagia For Caveator
16.	Comp App (AT) (CH) (Ins) No.350/2024 For Stay IA No. 958/2024 For Amendment IA No. 970/2024	Veerabhadrapa Girish, Suspended Director Of M/s. SL Residential Layout Pvt. Ltd Vs Aditya H Chokshi Family Trust & Anr.	Mr. Pawan Jhabakh	Mr. Ramesh Kumar Chopra For Caveator

#### For Defects/Rectification

S.No.	e-filing No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	9805118/01013/2024	Sreenivasan Harikrishnan & Anr. Vs Varadachari Kumar, Liquidator of Akshaya Imaging Systems Pvt. Ltd.	Mr. Swayamraj	

#### For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	IA No. 959/2024 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 323/2023	RBJ Blue Star Enterprises Vs Mr. Gonugunta Madhusudhana Rao	Mr. SL Maurric Meshaak	Mr. Pranava Charan

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	IA No. 148/2023 (For Additional docs) in Comp App (AT) (CH) No.51/2022 For Stay IA No. 578/2022 For Direction IA No. 934/2023	Uma Packaging and Anr. Vs Tirumalaturupati Constructions India Pvt Ltd and 8 Ors	Mr.Y Suryanarayana	Mr. K. Manivannan R2
20.	IA No. 448/2022 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No.198/2022 For Exemption IA No. 447 & 449/2022	Cooperative Rabobank U.A Vs Coffee Day Global Limited	Mr. Dwarakesh Prabhakaran	Mr. Anant Merathia
21.	IA No. 1081/2023 (For Additional docs) In Comp App (AT) (CH) (Ins) No. 103/2022 For Stay IA No.238/2022 For Exemption IA No.239/2022	Bandla Ganesh Babu Vs Raghu Babu Gunturu & 2 Ors	Mr. Nithin Chowdary Pavuluri	Mr. VVSN Raju-R1 Mr. Varun Srinivasan R2 M/s. Mummaneni Vazra Laxmi- R3
22.	Comp App (AT) (CH) (Ins) No.192/2022 For Stay IA No.439/2022 For Exemption IA No.440/2022 Additional docs IA No.971/2022	Kalyan Muppaneni Vs K Computers & Anr  <b>WITH</b>	Mr. Pawan Jhabakh	Mr. Y Suryanarayana-R1
23.	Comp App (AT) (CH) (Ins) No.193/2022 For Condone Delay IA No.441/2022 For Stay IA No.442/2022	Kalyan Muppaneni Vs K Computers & Anr	Mr. Pawan Jhabakh	Mr. Y Suryanarayana-R1
24.	IA No.836/2022 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No. 237/2022	Y S Rajesh Reddy (Suspended Director of M/s ASIP Private Limited - Corporate Debtor) Vs State Bank of India & Anr	Mr. M Srinivas	Mr. VVSN Raju- R1 Mr. AG Sathyanarayana- R2

25.	IA No. 961 & 1287/2023 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No. 310/2023 For Stay IA No. 958/2023 & 722/2024 For Exemption IA No. 959 & 960/2023	Mr. Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor M/s. Trichy- Thanjavur Expressways Limited Vs IDBI Bank Limited & Anr	Mr. HK Chaturvedi	M/s. Shivakumar and Suresh- R1
26.	Comp App (AT) (CH) (Ins) No. 98/2024 For Stay IA No. 270 & 945/2024	Mr. Raja Sekhara Rao Narayanam, Suspended Director of M/s Ananda Bharathi Fertilizers (India) Pvt. Ltd. & 2 Ors. Vs Mr. Kalvakolanu Murali Krishna Prasad, IRP of M/s Ananda Bharathi Fertilizers (India) Pvt. Ltd. & Anr	Mr. M Muraleedhara Reddy	Ms. JVL Bharati- R1 Mr. ML Ganesh-R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27.	Comp App (AT) (CH) (Ins) No. 70/2024 For Direction IA No.205/2024	Southern Power Distribution Company of Telangana Limited (TSSPDCL) Vs Chinnam Poorna Chandra Rao, Liquidator of Victory Electricals Ltd.	Mr. Ramasubramaniam Raja	Mr. AG Sathyanarayana
28.	Comp App (AT) (CH) (Ins) No. 107/2024 To dispense with IA No.294/2024 For Stay IA No. 295/2024	Stellence Pharmscience Pvt. Ltd. Rep by Mr. Ramachandran R Vs Religare Finvet Ltd. Rep by its Directors & Anr.	Mr. MVV Ramana	Mr. Sanjeev Singh R1
29.	Comp App (AT) (CH) (Ins) No. 125/2024 For Stay IA No.339/2024 For Exemption IA No. 337 & 338/2024	Triumph Global India Pvt. Ltd. Vs Mr. Naren Sheth, Liquidator, Aster Pvt. Ltd.	Ms. Aakanksha Nehra	Mr. Varun Srinivasan

30.	Comp App (AT) (CH) (Ins) No. 152/2024 For Stay IA No. 405/2024	Owk Madhu Manohara Rao Vs Lakshmi Transcon Pvt. Ltd. Rep by Shri P.V. Narayana Rao, Liquidator & 6 Ors	Mr. Y Suryanarayana	
31.	Comp App (AT) (CH) (Ins) No. 210/2024 For Stay IA No. 571/2024	Mr. DN Pratap Chowdary, Suspended Director of Naolin Infrastructure Pvt. Ltd. Vs Mr. Pankaj Bhattad & 2 Ors.	Mr. Anirudh Krishnan	
32.	Comp App (AT) (CH) (Ins) No. 303/2024 For Stay IA No. 804/2024 For Exemption IA No. 805 & 806/2024	Mr. Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor, M/s TrichyThanjavur Expressways Ltd. Vs National Highways Authority of India (NHAI) & 2 Ors.  <b>WITH</b>	Mr. HK Chaturvedi	
33.	Comp App (AT) (CH) (Ins) No. 304/2024 For Stay IA No. 808/2024 For Exemption IA No. 807 & 809/2024	Mr. Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor, M/s TrichyThanjavur Expressways Ltd. Vs National Highways Authority of India (NHAI) & 2 Ors.	Mr. HK Chaturvedi	
34.	Comp App (AT) (CH) (Ins) No. 309/2024 For Stay IA No 829/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr.  <b>WITH</b>	Mr. Mayan H Jain	Mr. Nityavendhan K For Caveator
35.	Comp App (AT) (CH) (Ins) No. 310/2024 For Stay IA No. 828/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr	Mr. Mayan H Jain	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
36.	TA No. 58/2021 (Comp App (AT) No. 149/2020 For Exemption IA No. 513/2021 For Direction IA No. 514/2021)	Edalodiyil Mirshad & Ors Vs Ashraf Ali Patel & Anr.	Mr. Shameem Ahamed	Ms. Shreni Shetty R1
37.	TA (AT) No.247/2021 (Comp App (AT) (Ins) No. 757/2020)	Mr. Vijay Kumar Penmetsa, Erst. Director of Corporate Debtor Vs Dr. KV Srinivas, Liquidator of Veda Biofuel Ltd. & 3 Ors.  <b>WITH</b>	Mr. Abishek Anand	Mr. Suryanarayana- R1
38.	Comp App (AT) (CH) (Ins) No.30/2022 For Stay IA No. 59/2022 For Exemption IA No. 60/2022	Bank of Baroda Vs Vijay Kumar Penmetsa & Anr.	Mr. Pankaj Vivek	Mr. Abhishek Anand- R1
39.	Comp App (AT) (CH) No. 29/2021 For Direction IA No. 216, 331 & 579/2021 For Stay IA No.332/2021 & 902/2022 Urgent Hearing IA No.203/2021	Chalasan Venkateswara Rao & 2 Ors Vs United Telecom Limited & 11 Ors	Mr. Anant Merathia	Mr. Mahesh Chowdhary- R1 Mr. B Deepak Narayanan- R2 R5 Mr. Antony R JulianR6, R7 & R9
40.	Comp App (AT) (CH) (Ins) No.303/2021	Pradeep Kumar & 52 Ors. Vs Shri Rajendran, RP & 3 Ors.	Mr. Philip Mathew	Mr. Vinod PV- R1 Mr. Sankar P Panicker- R2, R4
41.	TA (AT) No. 17/2022 (CA (AT) No. 326/2018)	C.J George & 3 Ors Vs M/s Synthite Industries Pvt. Ltd. & Anr.  <b>WITH</b>	Mr. TK Bhaskar	Mr. CV Shailendran
42.	Comp App (AT) (CH) No. 126/2022	CJ George & 3 Ors. Vs Synthite Industries Ltd & 22 Ors.	Mr. TK Bhaskar	Mr. CV Shailendran R1, R8, R9, R14

43.	Comp App (AT) (CH) No. 60/2022 For Stay IA No 683/2022	Able Automobiles Pvt. Ltd. & 4 Ors Vs Smt. Rekha Singhal & 2 Ors.	Mr. Judy James	Dr. KS Ravichandran-R1
44.	Comp App (AT) (CH) (Ins) No. 226/2022 For Exemption IA No. 484/2022	Sunder Steel Industries Vs Sri Gopikrishna Infrastructure Pvt. Ltd.	Mr. Kumarpal R. Chopra	Mr. Alluri Krishnam Raju
45.	Comp App (AT) (CH) (Ins) No. 249/2022 For Stay IA No. 527/2022 For Substitution IA No. 987/2024	Sembmarine Kakinada Limited, through Liquidator, Mr. Vedagiri Venkat Krishnamurthy Vs Kakinada Seaports Ltd	Ms. Deepika Murali	Mr. Mayan H Jain
46.	Comp App (AT) (CH) (Ins) No. 250/2022	Global Coal Ventures Pvt. Ltd Vs S.Rajendran RP/Head - Monitoring Committee In the matter of M/s. Empee Distilleries Ltd & Anr.	Mr. K. Gaurav Kumar, PCS	Ms. M Savitha Devi R1 Mr. Avinash Krishnan Ravi-R2
47.	Comp App (AT) (CH) (Ins) No. 363/2022	Renuka Devi Ranagswamy, RP of M/s. Regen Infrastructure and Service Pvt Ltd. Vs M/s. Regen O&M Services Ltd. & 3 Ors.	Mr. TK Bhaskar Mr. Mayan H Jain	Ms. J Parimalam- R2, R3
48.	Comp App (AT) (CH) No. 107/2023 For Exemption IA No. 1320/2023	Vishnu Nischal Rajkumar Vs Radha Krishnna Mills Ltd. & 12 Ors.	Mr. Krishna Ravindran	Mr. R Vidhya Shankar- R1 R2 R6 R7 R9-R13
49.	Comp App (AT) (CH) (Ins) No. 168/2023 For Stay IA No. 548/2023 To dispense with IA No. 547/2023 Status Report IA No. 649/2023	Suresh Elangovan Vs Union Bank of India & Anr	Mr. Rama Subramaniam Raja	Mr. Varun Srinivasan- R1
50.	Comp App (AT) (CH) (Ins) No. 271/2023 For Stay IA No. 840/2023	South Eastern Coalfields Limited Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd.	Mr. B Dinesh	Mr. Ramakant Rai



51.	Comp App (AT) (CH) (Ins) No. 279/2023 For Stay IA No. 853/2023	The Deputy Assistant Commissioner (State Tax), Andhra Pradesh Vs Agrigo Trading Pvt. Ltd. & Anr.	Mr. AG Sathyanarayana	Mr. Avinash Krishnan Ravi-R1 Mr. NP Vijaykumar R2
52.	Comp App (AT) (CH) (Ins) No. 437/2023	Asset Reconstruction (India) Company Limited Vs Manyata Developers Pvt. Ltd.	Mr. G Vivekanand	Ms. R Moneshaa
53.	Comp App (AT) (CH) (Ins) No. 01/2024 For Stay IA No. 3/2024 For Exemption IA No. 4/2024 To Adv. Hg. IA No. 963/2024	Radiant Corporation Pvt. Ltd. Rep by its Authorized Representative K.V.V. Janardhana Rao Vs Mr. Gullapalli Kishore Babu Chairperson of the Monitoring Committee of M/s Jeevan Polymers Pvt. Ltd. & Anr.	Mr. Ch. Siddhartha Sarma	Mr. Manjeet Bucha, CS- R2
54.	Comp App (AT) (CH) (Ins) No. 78/2024 For Stay IA No.227/2024 For Exemption IA No.228/2024 Leave to file IA No.226/2024	Ravi Raman Vs R R Info Park Pvt Ltd & Anr.	Mr. Kumar Anurag Singh	Ms. Abitha Banu- R1 Mr. Surya Teja SS Nalla- R2
55.	Comp App (AT) (CH) (Ins) No. 133/2024 For Stay IA No. 361/2024	Dhatri Real Estate & Developers & Anr. Vs K. Sivalingam, RP NCS Sugars Ltd. & 4 Ors	Mr. Bendi Ravi Teja	Mr.Y Suryanarayana-R1 Mr. Sandeep Kumar Ambalavanan- R2 Mr. Varun Srinivasan- R5

**02.00 PM**

For Hearing

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
56.	TA (AT) No. 66/2021 (CA (AT) No. 393/2017) For Stay IA No.743/2024 To Adv. Hg IA No.749/2024	Gireesh Kumar Sanghi & Anr. Vs AGA Publications Ltd. & 13 Ors	Ms. Anju Jain	Mr. Yogesh Jagia R1, R12-R14 Mr. Y Suryanarayana R2- R4 Mr. Sharad Sanghi R5-R7 Mr. Sriram Venkatavaradan R8- R11

## INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan  
(044-28880500), or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

1. For VC Link- [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)  
Ph-044-28880500